

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	JAYANTA PANJA VS FORT GLOSTER INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv. : For Respondent
Mr. S. Rudra, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. In view of the fact that the matter is pending before Hon'ble Supreme Court, matter is adjourned *sine die* with liberty to mention as and when the matter is decided.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**